

**LOK SABHA**  
UNSTARRED QUESTION No. 3936  
TO BE ANSWERED ON 27<sup>th</sup> MARCH, 2017

**ADVERSE COMMENT OF NITI AAYOG**

3936. SHRI JANARDAN SINGH SIGRIWAL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the NITI Aayog has made adverse remarks on PSU oil companies about huge expenditure of Government money on diversification of non-strategically important areas and to expand their private capacity;

(b) if so, the details of such companies along with the discrepancies found in investment; and

(c) the corrective measures taken / proposed to be taken by the Government in this regard?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &  
NATURAL GAS**

**(SHRI DHARMENDRA PRADHAN)**

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(a) to (c): NITI Aayog's Committee on sick / loss making / non-performing Central Public Sector Enterprises (CPSEs) had reviewed the cases of sick / loss-making / non-performing CPSEs which included some CPSEs under the administrative control of the Ministry of Petroleum & Natural Gas (MoPNG). Two CPSEs under MoPNG namely Indian Oil CREDA Bio Fuels Ltd. and CREDA HPCL Bio Fuels Ltd. which are subsidiaries of Indian Oil Corporation Ltd. (IOCL) and Hindustan Petroleum Corporation Ltd. (HPCL) respectively were recommended for closure. MoPNG has taken necessary action on the recommendation.

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